

AS INTRODUCED IN LOK SABHA

Bill No. 53 of 2019

THE HIGH COURT AT PATNA (ESTABLISHMENT OF A
PERMANENT BENCH AT MAHARAJGANJ) BILL, 2019

By

SHRI JANARDAN SINGH 'SIGRIWAL', M.P.

A

BILL

*to provide for the establishment of a permanent Bench of the High Court at Patna at
Maharajganj.*

BE it enacted by Parliament in the Seventieth Year of the Republic of India as follows:—

1. This Act may be called the High Court at Patna (Establishment of a Permanent Bench at Maharajganj) Act, 2019. Short title.

Establishment
of a
permanent
Bench of
High Court at
Patna at
Maharajganj.

2. There shall be established a permanent Bench of the High Court at Patna at Maharajganj and such Judges of the High Court at Patna, being not less than five in number, as the Chief Justice of that High Court may from time to time nominate, shall sit at Maharajganj in order to exercise the jurisdiction and power for the time being vested in that High Court in respect of cases arising in the districts of Siwan, Saran, Gopalganj, East Champaran, West Champaran, Sitamarhi, Muzaffarpur and Shivhar.

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STATEMENT OF OBJECTS AND REASONS

The demand for establishment of a permanent Bench of the Patna High Court in the Northern Bihar has been pending for a long time, but the demand has not yet been fulfilled. The Patna High Court is heavily burdened and lakhs of cases are pending before that High Court. The delay in disposal of cases is resulting in hardship for the people living particularly in North-western part of the State. People of North-western Bihar have to suffer on account of travelling long distance and incurring expenditure for attending their pending cases in the High Court at Patna.

The Bill, therefore, seeks to establish a permanent Bench of High Court at Patna at Maharajganj. A permanent Bench of the High Court, if established at Maharajganj, would go a long way in providing much needed relief to those who are not in position to bear the burden of expenditure on account of travelling to attend the hearings of their cases at the High Court at Patna.

Hence this Bill.

NEW DELHI;
June 4, 2019.

JANARDAN SINGH 'SIGRIWAL'

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Maharajganj.

(Shri Janardan Singh 'Sigrwal', M.P.)